

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNCHAL PRADESH)

NOTIFICATION

Dated Guwahati the 6th May, 2019

No. HC.V-36/1980/ 363 /Estt ## It is for information to all concerned that the Muslim employees of the Principal Seat of the Gauhati High Court are allowed to leave the office "half an hour" before the closing of the office during the period of "Ramadan".

By order,

Sd/-

REGISTRAR GENERAL

Memo No.HC.V-36/1980/ 363-A /Estt

dated 06.05.2019

Copy for information to:

1. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati
4. The Deputy Registrar _____, Gauhati High Court, Guwahati
5. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
6. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
9. The Research Officer, Law Research Institute, Gauhati High Court, Guwahati.
10. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
11. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
12. Finance & Accounts Officer, Gauhati High Court, Guwahati
13. Chief Security Officer, Gauhati High Court, Guwahati.
14. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
15. The Court Officers I/II, Gauhati High Court, Guwahati.
16. The CA to the Registrar General, Gauhati High Court, Guwahati.
17. The Order File.


REGISTRAR GENERAL

06-05-19

123